

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 120

CP (IB) No.124/Chd/J&K/2022

IN THE MATTER OF
Isher Finance Ltd.

...

Petitioner

Under Section: 59, IBC 2016

Order delivered on 27.05.2024

Since the Hon'ble Member (Judicial) is on leave, hence the matter is
adjourned to 03.07.2024

Sd/-

Court Officer